

and employing economies of scale in production. These measures alongwith the concessions in customs and excise duties extended by the Government are expected to assist in the availability of passenger cars and 2-wheelers at economical and competitive prices.

(e) A number of incentives of export promotion like 17% cash assistance, 10% REP licences, duty free imports of components and raw-materials and rebate of 11% on customs duty etc. are available to automobile industry also.

Despatch of levy cement quota by cement factories to Punjab

7308. SHRI R.L. BHATIA : Will the Minister of INDUSTRY be pleased to state:

(a) whether it has been brought to the notice of his Ministry by the Punjab Government that the cement factories are not despatching levy cement quota in time as per Government's policy ;

(b) if so, the reasons therefor ; and

(c) whether Government will ask the cement factories to complete despatches of cement against quarterly allocations as per Government's policy, before the expiry of the quarter for which the allocation is made ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI);

(a) and (b) Bulk of the allocation of levy cement for Punjab is made from cement factories located in Rajasthan. Due to fall in production arising out of imposition of power cuts in Rajasthan, supply of cement (both levy and non-levy) to the States of Rajasthan, Punjab, Haryana and Union Territory of Chandigarh has been, to some extent, adversely affected.

(c) Initial validity of release orders is for a period of about 3 months. Shortfalls, if any, in despatches of levy cement are generally carried forward for a further period of about 6 months.

Ashoka Paper Mills Limited

7309. SHRI BHOGENDRA JHA : Will the Minister of INDUSTRY be pleased to refer : to the reply given to Unstarred Question No. 1731 on 2 March, 1983 regarding Ashoka Paper Mills Limited and state :

(a) whether provision of additional working capital for Rameshwar Nagar Unit of the Ashoka Paper Mills has since been made ;and

(b) if so, details thereabout ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) Not yet, Sir.

(b) Does not arise.

Defective turbines and generator in B.H.E.L.

7310. SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) the number of turbines and generators produced by BHEL which have been found to be defective during 1980, 1981 and 1982 ;

(b) the total cost involved in all these defective machinery and how they were disposed of ;

(c) whether Government have made any inquiry to find out if these defects are real or they are because of some sabotage ; and

(d) the steps being contemplated to eradicate them ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) No turbines and generators produced by BHEL for Thermal and Hydro Power Plants during the years 1980, 1981 and 1982 were really defective. However, some problems occurred in respect of some equipments during commissioning which have been rectified.

(b) to (d) Do not arise.

Setting up of Atomic Research Laboratory in Tamil Nadu

7311. SHRI D.S.A. SIVAPRAKASHAM : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that laboratory of the Bhabha Atomic Research Centre is not adequate for research ;

(b) if so, whether there is any proposal to set up new laboratories anywhere in India ; and

(c) if so, will there be one in Tamil Nadu ?